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F.Bakhas vs. UOI

ORDERS DIRECTIONS SL.No.2 O.A.No. 433/11

Date- 22.4.2014

CORAM HON'BLE SHRI A.K.PATNAIK, MEMBER (J)

HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Shri S.K.Dash, learned counsel for the applicant and Shri S.B.Jena, learned ACGSC. By filing a Memo, Shri Dash has brought to our notice that the prayer made in the O.A. have already been adjudicated by the Respondents and therefore, the O.A. may be disposed of as infructuous.

Having regard to the above submissions, this O.A. is disposed of as infructuous.

MEMBER(A)

MEMBER(J)